

**EMCO Tech Equipments Private Limited - Under CIRP**  
**List of Creditors under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**  
**Date of Commencement of CIRP- 05 January 2024 ( Order Received by IRP as on 20 January 2024)**  
**Claims received till February 3, 2024 (last date of submission of claim as per Public Announcement) and updated as on 10 February 2024**

**Annexure 4**

**List of Unsecured Financial Creditor (Other than the financial creditor belonging to any class of creditor)**

Sl No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable					
1	Bank of India	03.02.2024	93,39,863	-	FC	-	-	NO	0%	-	-	-	93,39,863	Under verification, represents uninvoked bank guarantee backed by 100% FDR
2	Deutsche Bank A. G	03.02.2024	29,55,258.30	29,45,303.30	FC	-	-	NO	48.49%	-	-	-	9,955	
3	Standard Chartered Bank	02.02.2024	31,28,593	31,28,593	FC	-	-	NO	51.51%	-	-	-	-	
	<b>Total</b>		<b>1,54,23,715</b>	<b>60,73,897</b>		-	-		<b>100%</b>	-	-	-	<b>93,49,818</b>	